

and Technical Cooperation. A copy of the Press Statement issued on the conclusion of the discussions is laid on the Table of the House [*Placed in Library. See No. LT-6190/1974*].

Promotion of a better balance in Trade between India and Sri Lanka

454. SHRI PURUSHOTTAM KAKODKAR :

SHRI P. GANGADFB

Will the Minister of COMMERCE be pleased to state :

(a) whether New Delhi and Colombo have identified three Industrial projects to promote a better balance in trade; and

(b) if so, whether each project is intended to meet their needs for products now imported from a third country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) and (b). Feasibility studies have been conducted for the establishment, in Sri Lanka, of industries based on granite, glass and rubber. These are under consideration of the two governments. With its proximity to India, Sri Lanka will enjoy a competitive advantage over other sources of supply for products which India would need to import from abroad. It is in the spirit of economic cooperation between the two countries that they develop and diversify their mutual trade

Cultivation and Export of Opium

455 SHRI MUKHTIAR SINGH MALIK :

SHRI BIRENDER SINGH RAO

Will the Minister of FINANCE be pleased to state:

(a) whether India is in danger of losing its monopoly in cultivation and export of opium in the world market;

(b) if so, the reasons therefor, and

(c) whether any steps have been taken or are proposed to be taken to improve the drawbacks and maintain the monopoly in the opium trade and cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) No, Sir.

(b) Does not arise.

(c) The Government of India's policy regarding production and export of opium, is based on her international obligations to restrict it to world's medical and scientific requirements of opium. Such requirements of opium are determined by the International Narcotics Control Board of the United Nations.

India is the principal opium producing country in the world and Indian opium accounts for more than 75% of the world's total production. The other major opium producing countries at present are USSR and Iran, but they do not export opium. Turkey, which was the other principal exporting country has suspended opium production from 1973

Steps to Check Smuggling on Indo-Pak Border

456 SHRI MUKHTIAR SINGH MALIK :

SHRI BIRENDER SINGH RAO

Will the Minister of FINANCE be pleased to state

(a) whether Government are aware of smuggling on large scale on the Haryana and Punjab borders with Pakistan, and

(b) if so, the steps taken or proposed to be taken by Government to check the same and the value of goods recovered by Government from the smugglers during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b) Intelligence reports received by the

Government do not indicate that there is large-scale smuggling between India and Pakistan on the Haryana or Punjab border. However, following steps have been taken to check smuggling on this border:

1. Frequent meetings are held at high level between officers of Customs, State Police and Border Security Force for mutual exchange of information and devising of effective means for prevention of smuggling.

2. Officers engaged on anti-smuggling work are being imparted special training. In addition, the customs authorities have undertaken traffic checking, 'Naka Bandis' and Road Blocks at strategic points.

3. Border Security Force Officers who are deployed on the border are also vested with powers under the Customs Act to apprehend smugglers and seize the goods. The officers of the Border Security Force do patrolling and exercise constant vigilance on the border. List of suspected smugglers are prepared and ambushes are laid at vulnerable points with a view to their interception. The value of smuggled goods seized during the year 1973 from the smugglers in this area is Rs. 13 lakhs approximately.

वर्ष 1973 में विदेशी ऋणों का भुगतान

457. श्री शंकर दयाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1973 में भारत द्वारा किये गये विदेशी ऋणों के भुगतान का विवरण क्या है ;

(ख) क्या भारत ने भी इस वर्ष किसी देश का ऋण दिया है ; और

(ग) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है ?

वित्त मंत्री (श्री बहादुरनाथ चव्हाण) : (क) और (ग). एक विवरण त्रिमासिक पर रख दिया गया है।

[मंत्रालय में रख गया।] दीर्घाय संख्या एन. टी-6161/74]

भारतीय जीवन बीमा निगम में दिखे जाने वाले भत्ते

458. श्री शंकर दयाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जीवन बीमा निगम के कुल कर्मचारियों की संख्या कितनी है ; और

(ख) गत एक वर्ष के दौरान वेतन समयापारिभत्ता तथा अन्य भत्तों के रूप में उन्हें कुल कितनी धनराशि का भुगतान किया गया ?

वित्त मंत्री (श्री बहादुरनाथ चव्हाण) : (क) 31 मार्च 1973 की स्थिति के अनुसार 55,192.

(ख) सभी श्रेणियों के कर्मचारियों के 1-4-1972 से 31-3-1973 तक की अवधि के लिये कुल जितना भुगतान किया गया है उसके आंकड़े नीचे दिये गए हैं :-

वेतन	41,82,29,767 ₹०
समयापारिभत्ता	1,01,13,160 ₹०
अन्य भत्ते	8,49,71,224 ₹०
जोड़	51,33,14,151 ₹०

भारतीय पर्यटन विकास निगम के दिल्ली स्थित होटलों में 1973 के दौरान लाभ और हानि

459. श्री शंकर दयाल सिंह : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में भारतीय पर्यटन विकास निगम के होटलों के 1973 में कितना-कितना लाभ या नुकसान हुआ, और

(ख) क्या सरकार का विचार दिल्ली में 1974 में और होटल स्थापित करने का है और यदि हाँ, तो तत्सम्बन्धी मुख्य बातें क्या हैं ?